

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2764  
ANSWERED ON:14.03.2011  
FINANCIAL HEALTH OF NHAI  
Tandon Annu

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the details of the financial health of the National Highways Authority of India (NHAI) in the context of a projected outflow of capital to the tune of Rs. 50,000 crores in the next three years;
- (b) if so, the details thereof;
- (c) whether the NHAI will have to take a debt of Rs. 25,000 crores in addition to the Rs. 5,000 crores already taken; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) and (b) National Highways Authority of India (NHAI) is an authority created by an Act of the Parliament i.e., National Highways Authority of India Act 1988 for the development, maintenance and management of National Highways and for matters connected therewith or incidental thereto. With regard to this objective, the Government of India from time to time entrusts to NHAI, such National Highways or any other stretch, for the development, maintenance and management thereof. The NHAI has not been granted / vested with any income generating assets as its own, and it functions purely as an execution arm of the Government of India. The funds to the NHAI are provided in various forms of capital through budgetary allocation by the Union Government of India. The other sources of the funds are the user fee charges (toll) collection, cess allocation provided to the NHAI as Grant by the Government, negative grant or premium received in case of projects awarded under Build-Operate-Transfer [BOT] (Toll) mode of delivery. Such capital provided, including reserves and surplus generated thereon, as on 31.03.2010 stands at Rs. 58,216.62 Crores, which has been entirely invested in the development, maintenance and management of the highways entrusted to it. Under the Central Road Fund Act 2000, statutory provision has also been made for dedicated allocation of funds to enable and facilitate highway construction. The highway projects under the National Highways Development Program (NHDP) and other miscellaneous programs entrusted to NHAI by the Government of India are taken up and awarded by NHAI on the specific understanding and commitment that the required capital to meet the payment obligations there-under would be provided by the Government of India.

(c) and (d) As per the B K Chaturvedi Committee Report-I, it has been broadly assessed that for the execution of various projects under NHDP etc, outlay of Rs. 6,23,823/- Crores including that of private sector participants would be required. It has also been estimated that to bridge the resource gap, NHAI would have to make periodic borrowings, with peak outstanding debt standing at Rs. 71,449 Crores during the financial year 2019-20. A copy of the Report of the Chaturvedi Committee in this regard is available at the website of the NHAI which could be viewed by clicking at the following URL: [http://www.nhai.org/Final%20Report%20of%20BKC%20committee%2027%2008%202009%20recd%20%20from%20JS%20\\_PPP\\_.pdf](http://www.nhai.org/Final%20Report%20of%20BKC%20committee%2027%2008%202009%20recd%20%20from%20JS%20_PPP_.pdf).